

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

14. M.A.060/01210/2015 IN
O.A. No.060/00105/2015

(IQBAL SINGH VS. UOI & ORS.)

22.01.2016

Present: Sh. K.B. Sharma, vice Sh. D.R. Sharma, counsel for the applicant.
Sh. Aseem Rai, counsel for the respondents.

1. Learned counsel for the respondents seeks permission to place on record order dated 20.01.2016 passed by the respondents in pursuance to the direction of this Court contained in order dated 16.12.2014. Based thereupon, he submitted that since orders of this Court have been complied with, the present execution application has been rendered infructuous.
2. Accordingly, M.A. No.060/01210/2015 stands disposed of.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

'KR'